

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
UNSTARRED QUESTION No. 427
TO BE ANSWERED ON 5TH FEBRUARY, 2019

FISHERIES PRODUCTION IN INDIA

**427. SHRI GUTHA SUKENDER REDDY:
SHRI ANTO ANTONY:**

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

(a) whether it is a fact that the Government has taken a decision to augment the fisheries production and provide sufficient infrastructure facilities for development of fisheries in the country and has recently constituted a new fund called “Fisheries Infrastructure Development Fund” (FIDF) with Rs. 7,522 crore earmarked for the same, if so, the details thereof including the salient features of the FIDF;

(b) whether the Government has any details regarding the number of proposals received from various States, and the number of proposals approved as well as the fund allocated under the FIDF so far and if so, the details thereof, State-wise, category-wise and amount-wise; and

(c) the details thereof and the details of the funds being provided to the State of Telangana for this purpose?

ANSWER

**THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRIMATI KRISHNA RAJ)**

(a) to (c) : Yes, Madam. The Union Government has recently approved a proposal for creation of Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total fund size of Rs. 7522.48 crore for creation of fisheries infrastructure facilities with a move to augment fish production in the Country. The FIDF provides concessional finance to the Eligible Entities (EEs), including State Governments/UTs and State entities for development of identified fisheries infrastructure facilities. The concessional finance is provided by the Nodal Loaning Entities (NLEs) namely (i) National Bank for Agriculture and Rural Development (NABARD), (ii) National Cooperatives Development Corporation (NCDC) and (iii) All scheduled Banks. Under the FIDF, the Government of India provides interest subvention up to 3% per annum for providing the concessional finance by the NLEs at the interest rate not lower than 5% per annum.

Details of the proposals submitted by various State Governments for financing under FIDF are furnished at Annexure-I. As it is a new scheme, approval of projects under FIDF for Eligible Entities (EEs) including State Governments/UTs and State entities is evaluated as per the operational guidelines of FIDF being finalized. No proposal has been received from the Government of Telangana .

Annexure-I

Statement referred to in reply to the Lok Sabha Unstarred Question No. 427 for answer on 5th February, 2019 regarding Fisheries Production in India - Details of the proposals submitted by the State Governments for setting up of new fishing harbours for financing under the Fisheries and Aquaculture Infrastructure Development Fund (FIDF)

Sl. No.	Name of the Fishing Harbour	District	Estimated cost (Rs. In lakhs)
A	Proposals of the Government of Tamil Nadu		
1.	Tharangampadi	Nagapattinam	12000.00
2.	Vellapallam	Nagapattinam	10000.00
3.	Thiruvottriyur Kuppam	Tiruvallur	20000.00
4.	Development of existing Fishing Harbour at Mudhunagar	Cuddalore	10000.00
5.	Construction of Groynes at Vallavilai, Marthandamthurai and Neerodi Village	Kanniyakumari	11600.00
	Total		63600.00
B	Proposals of the Government of Andhra Pradesh		
1	Uppada	East Godavari	28940.00
2	Vodarevu	Prkasham	40922.00
3	Machilipattinam	Krishna	25200.00
4	Nizampattinam	Guntur	34078.00
	Total		129140.00
